

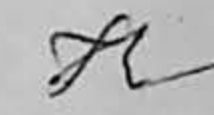
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24.3.95

Hon. Mr T. L. Verma JM

Hon. Mr S. Nayal AM

None for the applicant. Shri
G.P. Agarwal learned counsel for the
respondents. Earlier also none appeared
for the parties on 22.11.94. On
19.11.95 none appeared on behalf
of the applicant. It appears that
the applicant has lost interest in
pursuing the case. Hence the case
is dismissed in default and for none
prosecution.


AM


JM

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